

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2001(Amendment of section 375)

15.39 ½ hrs.

DR. V. SAROJA (RASIPURAM): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted

DR. V. SAROJA : Sir, I introduce the Bill.

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